

**By E-Mail/Speed Post/ Special Messenger**  
**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**  
**NO. HC.VII-81/2023/ 10001 /A**

From :- Shri Utpal Rajkhowa  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
Shri Biswajit Chakraborty,  
Special Judge, CBI, Assam,  
Addl. Court No.II, Chandmari, Guwahati-3

Dated Guwahati, the 9<sup>th</sup> October, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**  
Ref:- Letter No. SPL/CBI/Addl-II/143-2022/597, dated 30.09.2023

Sir,

With reference to the above, I am directed to inform you that Shri Biswajit Chakraborty, Special Judge, CBI, Assam-

1. has been granted permission to avail HTC for the block period 2022-2023, to travel to Dhubri, his native place, along with his wife Smti. Lipika Chakraborty, daughter Smti. Delina Chakraborty and son Shri Abhiraj Chakraborty, w.e.f. 19.10.2023 (after office hours) to 30.10.2023 (before the Court hours), by the shortest possible route, as per existing Rules.
2. has been allowed to avail Casual Leave on 20<sup>th</sup>, 25<sup>th</sup>, 26<sup>th</sup> & 27<sup>th</sup> October, 2023, along with station leave permission, w.e.f. the evening of 19.10.2023 (after office hours) till the morning of 30.10.2023 (before the Court hours). During his leave period, the Ld. Special Judge, CBI, Additional Court No. 1 and in his absence, the Ld. Special Judge, CBI, Additional Court No.3 and in the absence of both, the next seniormost Judicial Officer available at the station will remain in-charge of his Court and office.
3. has been allowed to use his official allotted vehicle during his leave period.

Shri Biswajit Chakraborty may be informed accordingly.

Thanking you,

Yours faithfully,

*SD/-*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-81/2023/ 10001-10005 /A.  
Copy to:-

Dated 9<sup>th</sup> October, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Biswajit Chakraborty, Special Judge, CBI, Assam, Addl. Court No. II, Guwahati for information, with reference to his letter dated 30.09.2023
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*9/10/23*  
**REGISTRAR(VIGILANCE)**

*07.10.2023*